

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "SMC" KOLKATA*

Before **Shri SANJAY GARG, Judicial Member**

आयकर अपील सं.य/ ITA No.1810-1811/Kol/2019 Assessment Year:2008-09
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M/s Abihikriti Impex Pvt. Ltd,92, Hazra Road, Jatin Das Park, Kolkata-26 [PAN No.AADCA 9334 P]	<u>बनाम/</u> V/s.	Income Tax Officer, Ward-10(2), P-7, Chowringhee Square, 3 rd Floor,Kolkata-69
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing

अपीलार्थी की ओर से/By Appellant	Shri K.K. Khemka, A.R
प्रत्यर्थी की ओर से/By Respondent	Shri Supriyo Pal, Addl. CIT-SR-DR
सुनवाई की तारीख/Date of Hearing	25-01-2021
घोषणा की तारीख/Date of Pronouncement	25-01-2021

आदेश /O R D E R

These two appeals have been preferred by the Assessee against the common order of the Commissioner of Income-tax (Appeals)-4, Kolkata dated 12.06.2019.

2. At the outset, Learned. Counsel for the assessee has submitted that since the assessee has opted for “*Vivad Se Vishwas Scheme 2020*”. The Ld. counsel for the assessee seeks an adjournment or in the alternative plead for protection that if the application of the assessee under the scheme is rejected by the authorities, both present appeals may be restored. He has submitted that if such an assurance is recorded in the order, he may be allowed to withdraw both the present appeals before the Tribunal. The Ld. DR has not objected the conditional withdrawal of the appeals.

3. In view of the above, I dismiss these appeals as withdrawn with the condition that both the appeals shall be restored in case the authorities do not approve the application filed by the assessee for resolution of the dispute under “*Viviad Se Vishwas Scheme 2020*”.

In the result, these appeals of the assessee are hereby dismissed as ‘*Withdrawn*’. *A copy of this common order be placed in the respective case file.*

Order pronounced in open court at the close of the hearing on Monday, 25th January, 2021.

Sd/-
(Sanjay. Garg)
Judicial Member

Kolkata,
*Dkp/Sr.PS

दिनांक:- 25/01/2021 कोलकाता

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-M/s Abhikriti Impex Pvt. Ltd., 92, Hazra Road, Jatin Das Park Kolkata-26
2. प्रत्यर्थी/Respondent-ITO Wd-10(2), P-7, Chowringhee Sq. 3rd Fl.Kolkata-700 069
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।